GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2406 ANSWERED ON:12.03.2013 CCTV CAMERAS Chavan Shri Harischandra Deoram;Ram Shri Purnmasi

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has issued advisories to install Closed-Circuit Television Cameras (CCTVs) and other electronic surveillance gadgets on all the roads, markets, public places and colonies with a view to improve policing and contain crime and terrorist activities in the country including the National Capital Territory (NCT) of Delhi and the National Capital Region;

(b) if so, the details thereof and the reaction of the State Governments in this regard;

(c) whether there are reports that most of the cameras/gadgets are not in working condition;

(d) if so, the details thereof and the reasons therefor along with the steps taken to repair the non-functional cameras within a time bound period; and

(e) the measures taken by the Union Government to improve the security system, monitor the functioning of such cameras and to install more cameras/gadgets in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): Yes Madam. In view of the periodic incidents of crime and terrorist activities in the country particularly in the metropolitan and urban areas, the Union government has been emphasizing the need to put the regulations in place to make basic security features pertaining to excess control and surveillance through CCTVs cameras etc. mandatory in respect of certain types of private establishments such as Malls, Multiplexes, hotels, restaurants and other entertainment places etc where there are large footfalls and public gatherings through advisories to all the State(s)/UT(s).

Post 26/11 terrorist strike in Mumbai, the State/UT Governments have also agreed to take steps to establish appropriate security codes by way of formulation of mandatory provisions for excess control, surveillance and other security protocols envisaged by the Union Home Ministry through Advisories and discussion.

A detailed handbook on security benchmark containing such guidelines had also been circulated to all the State(s)/UT(s) by the MHA during the conference of Chief Minister on internal security taken by the Hon'ble Prime Minister in New Delhi on 6th January, 2009.

(c): to (e): No Madam. No such report with regard to non-functioning of cameras/gadgets has come to the notice of Union Home Ministry. However, monitoring and review of security related matters are a continuing process and the government reviews it on a regular basis during the periodic conferences of Chief Ministers and that of Chief Secretaries/DGPs.